

# Maharaja Sayajirao University Of Baroda (Amendment) Act, 2015

# 18 OF 2015

[15 April 2015]

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# Maharaja Sayajirao University Of Baroda (Amendment) Act, 2015

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AN ACT

further to amend the Maharaja Sayajirao University of Baroda Act. 1949.

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

## 1. Short title and commencement :-

(1) This Act may be called the Maharaja Sayajirao University of Baroda (Amendment) Act, 2015.

(2) It shall come into force at once.

# 2. Amendment of section 9 of Baroda Act, No. XVII of 1949

I n the Maharaja Sayajirao University of Baroda Act, 1949, in section 9, for sub-section (1), the following sub-section shall be substituted, namely:-

"(1) Shrimati Shubhangini Raje Gaekwad shall be the Chancellor of the University.".